

(J.H.C. Sch. 1-7)

From:

Sunil Kumar Singh No.1,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2021-22/ Apptt.

Letter No. _____/Apptt.

Dated: _____

To.

1. Sri Yogesh Kumar Singh, District & Addl. Sessions Judge, Bokaro
2. Sri Dheeraj Kumar, District & Addl. Sessions Judge, Bokaro
3. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat)
4. Sri Rajesh Sinha, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat)
5. Sri Vishal Kumar, District & Addl. Sessions Judge, Bokaro (Bermo at Tenughat)
6. Sri Ravi Shankar Mishra, District & Addl. Sessions Judge, Chaibasa
7. Sri Koushik Mishra, District & Addl. Sessions Judge, Chatra
8. Sri Prem Shankar, District & Addl. Sessions Judge, Chatra
9. Sri Rakesh Chandra, District & Addl. Sessions Judge, Chatra
10. Sri Shatrunjay Kumar Singh, Special Judge, POCSO Act, Daltonganj
11. Sri Manish Ranjan, District & Addl. Sessions Judge, Daltonganj
12. Md. Asif Eqbal, District & Addl. Sessions Judge, Daltonganj
13. Sri Prem Nath Pandey, District & Addl. Sessions Judge, Daltonganj
14. Smt. Garima Mishra, Special Judge, POCSO Act, Deoghar
15. Sri Sachindra Birua, District & Addl. Sessions Judge, Deoghar
16. Sri Sanjeev Jha, District & Addl. Sessions Judge, Deoghar
17. Sri Birendra Kumar Srivastava, District & Addl. Sessions Judge, Deoghar
18. Sri Ajay Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, ACB, Dhanbad
19. Sri Raj Kumar Mishra, District & Addl. Sessions Judge-cum-Spl. Judge, CBI, Dhanbad
20. Sri Akhilesh Kumar, District & Addl. Sessions Judge-cum-Spl. Court, elected MP & MLA, Dhanbad
21. Sri Rajesh Kumar Singh, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad
22. Sri Akhilesh Kumar Tiwari, Special Judge, POCSO Act, Dhanbad
23. Sri Avinash Kumar Dubey, District & Addl. Sessions Judge, Dhanbad
24. Sri Bimlesh Kumar Sahay, District & Addl. Sessions Judge, Garhwa
25. Sri Sanjeev Kumar Singh, District & Addl. Sessions Judge, Garhwa
26. Sri Ram Babu Gupta, Special Judge, POCSO Act, Giridih
27. Sri Ramesh Chandra, District & Addl. Sessions Judge, Giridih
28. Sri Piyush Srivastava, District & Addl. Sessions Judge, Giridih
29. Smt. Neerja Ashri, District & Addl. Sessions Judge, Giridih
30. Sri Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Godda
31. Sri Vinod Kumar Tiwari, District & Addl. Sessions Judge, Godda
32. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla
33. Sri Durgesh C. Awasthi, District & Addl. Sessions Judge, Gumla
34. Sri Anjanee Anuj, District & Addl. Sessions Judge, Gumla
35. Sri Yashwant Prakash, District & Addl. Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh

36. Sri Yogesh Kumar, District & Addl. Sessions Judge, Hazaribagh
37. Sri Gati Krishna Tiwary, District & Addl. Sessions Judge, Hazaribagh
38. Sri Dinesh Kumar Mishra, District & Addl. Sessions Judge, Hazaribagh
39. Sri Radha Krishan, District & Addl. Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur
40. Sri Subhash, Special Judge, POCSO Act, Jamshedpur
41. Sri Onkar Nath Choudhary, District & Addl. Sessions Judge, Jamshedpur
42. Sri Rajendra Kumar Sinha, District & Addl. Sessions Judge, Jamshedpur
43. Sri Kumar Pawan, District & Addl. Sessions Judge, Jamshedpur
44. Sri Soumendra Nath Sikdar, District & Addl. Sessions Judge, Jamshedpur
45. Sri Ram Bachan Singh, District & Addl. Sessions Judge, Jamshedpur (Ghatshila)
46. Sri Bipin Bihari Gautam, District & Addl. Sessions Judge, Jamtara
47. Sri Satyakam Priyadarshi, District & Addl. Sessions Judge, Khunti
48. Sri Tarun Kumar, District & Addl. Sessions Judge, Koderma
49. Sri Manoj Kumar Tripathi, District & Addl. Sessions Judge, Latehar
50. Sri Kankan Pattadar, District & Addl. Sessions Judge, Lohardaga
51. Sri Chaudhary Ahsan Moiz, District & Addl. Sessions Judge, Lohardaga
52. Sri Rakesh Kumar, District & Addl. Sessions Judge, Pakur
53. Sri Abhimanyu Kumar, District & Addl. Sessions Judge, Ramgarh
54. Sri Rajeev Anand, Addl. Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi
55. Smt. Prem Lata Tripathi, Addl. Principal Judge, Addl. Family Court, Ranchi
56. Sri Manish, Addl. Judicial Commissioner-cum-Presiding Officer, MVACT, Ranchi
57. Sri Shwayambhu, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
58. Sri Vishal Srivastava, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi
59. Sri Dinesh Kumar, Addl. Judicial Commissioner-cum-Spl. Court, elected MP & MLA, Ranchi
60. Smt. Kashika M. Prasad, Special Judge, POCSO Act, Ranchi
61. Sri Vijay Kumar Srivastava, Addl. Judicial Commissioner, Ranchi
62. Sri Deepak Malik, Addl. Judicial Commissioner, Ranchi
63. Sri Prabhat Kumar Sharma, District & Addl. Sessions Judge, Sahebganj
64. Sri Deepak Baranwal, District & Addl. Sessions Judge, Sahebganj (Rajmahal)
65. Sri Niraj Kumar Vishwakarma, District & Addl. Sessions Judge, Saraikela

Sub: - Nomination to attend the “Webinar on Refresher Training Programme for District Judges in Civil Cases with CIS Training” (R-11) scheduled to be held on 28th and 29th August, 2021.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the “Webinar on Refresher Training Programme for District Judges in Civil Cases with CIS Training (R-11) scheduled to be held on **28th and 29th August, 2021.**

The topics proposed to be covered are:

- *Latest Judgments and Directions of Hon'ble Court
- *Land Laws-CNT, SPT and BLR Act
- *Order 41 (Appeals from original Decrees) Sec 96, 97, 99, 99A of C.P.C.
- *Order 43 (Appeals from Orders) Sec 104-108 of C.P.C.
- *Order 44 (Appeal by indigent persons)
- *Order 46 (Reference) Sec 113 of C.P.C.
- *Order 47 (Review) Sec 114 of C.P.C.
- *Inspection of Courts & Office
- *Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)
- *CIS Training

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,

Sd/- **Sunil Kumar Singh No.1**
Registrar (Administration)

Memo No. 2978 /Apptt.

Dated, Ranchi, the 17/08/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 476/JAJ dated 05.06.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)